

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 327 OF 2018 &  
IA NO. 1342 OF 2018**

**Dated: 25<sup>th</sup> April, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M.P. Power Management Company Limited**

**...Appellant(s)**

**Vs.**

**Madhya Pradesh Electricity Regulatory  
Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Pramhans Sahani

Counsel for the Respondent(s) : Mr. Parinay Deep Shah  
Mr. S. Pandey for R-1

Mr. Tejasv Anand for R-2

Mr. Ravi Kishore  
Mr. Rajshree Chaudhary for R-3

**ORDER**

List the matter on **17.07.2019**. In the meantime, rejoinder, if any, may be filed on or before 17.05.2019 after serving advance copy on the other side.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*kt/pk*